

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): The hon. Member, Dr. Sikander Kumar (Himachal Pradesh), associated himself with the Special Mention made by the hon. Member, Dr. Bhagwat Karad. Shri Ashokrao Shankarrao Chavan; not present. Shri Khiru Mahto; not present. Shri Sanjay Raut; not present. Ms. Swati Maliwal; not present. Shri M. Mohamed Abdulla; not present. Shri P. Wilson; not present. Ms. Dola Sen; not present. Now, Shri Dorjee Tshering Lepcha.

Demand for settlement of rights of inhabitants of J.N. Road in Sikkim

SHRI DORJEE TSHERING LEPCHA (Sikkim): Sir, I rise to voice an urgent need for permanent settlement rights for the inhabitants of Jawaharlal Nehru Road (earlier Old Silk Road and Gangtok—Nathula Boarder Road) from 3rd Mile to Zuluk in Sikkim, along Indo Tibetan Border. These residents, descendants of labourers who were made to settle there in 1952 for the manual construction of this road, long before Sikkim's merger with India in 1975, have upheld legacy of their forefathers. They played a vital role in national defence during 1962 India China conflict, at Nathu La and Cho La, providing crucial logistical support and intelligence. Their loyalty was demonstrated even during the recent Doklam skirmish. Their deep knowledge of the terrain continues to aid security operations in Nathula through Doklam affirming their role in national security. Despite their significant contributions to national security and the State's economy through tourism and cultural exchange, these residents face identity challenges, living on forest land without ownership rights.

Sir, I urge for the urgent implementation of measures to grant them permanent settlement rights under the Forest Rights Act, 2006 or any other appropriate framework. This action would bolster India's defence presence in the region and also counter the growing infrastructure on the other side of the border. Thank you.

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): Shri Sanjay Kumar Jha; not present. Shrimati Geeta alias Chandraprabha; not present; Shri Akhilesh Prasad Singh; not present. Dr. Medha Vishram Kulkarni; not present. Dr. Sikander Kumar.

Demand to reduce the duration of the employment selection process and to make the process transparent

डा. सिकंदर कुमार (हिमाचल प्रदेश): महोदय, मैं भारत सरकार का ध्यान युवाओं से संबंधित एक गंभीर समस्या की ओर दिलाना चाहता हूँ। हमारे देश का युवा वर्ग देश का भविष्य है और देश